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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00165/2019

Tuesday, this the 3rd day of September, 2019

C O R A M :

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

1. K.T.Rajesh,
S/o.V.P.Ramachandran,
Aged 47 years,
Working as JE, Office of JTO,
Pattambi, Palakkad.
Residing at Pushpa Nivas,
Sankaramangalam P.O., Pattambi,
Palakkad – 679 303.
2. G.S.Hariharan,
S/o.M.Ganapathi Achary,
Aged 47 years,
Working as SOA (G),
Office of Chief General Manager Telecom,
BSNL, Thiruvananthapuram – 695 033.
Residing at Sreelekshmi, T.C.40/1162,
Kuttikkad Lane, Manacaud P.O.,
Thiruvananthapuram – 695 009.Applicants

(By Advocate M/s.Dandapani Associates)

v e r s u s

1. Chairman cum Managing Director,
BSNL Corporate Office, 223, 2nd Floor,
Eastern Court Building, Janpat, New Delhi – 110 001.
2. Senior General Manager (FP),
Corporate Office, BSNL, 7th Floor,
HC Mathur Lane, New Delhi – 110 001.
3. Chief General Manager, Telecom,
Bharath Sanchar Nigam Ltd., Kerala Circle,
Thiruvananthapuram – 695 033.Respondents

(By Advocate Mr.T.C.Krishna)

.2.

This application having been heard on 3rd September 2019, the Tribunal on the same day delivered the following :

ORDER (ORAL)

Learned counsel for the applicant submitted at the bar that the applicants are being considered for promotion to the post of Junior Accounts Officer by the respondents. It is submitted that in view of the aforesaid development the applicants wish to withdraw the O.A. Learned counsel for the respondents has no objection to the same.

2. In view of the above, the O.A is dismissed as withdrawn. The applicants are at liberty to approach this Tribunal again in case of any grievance still subsists. No costs.

(Dated this the 3rd day of September 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

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List of Annexures in O.A.No.180/00165/2019

- 1. Annexure A-1** – A copy of the intimation bearing No.ES/98-13/RTI/CO/2016-17/XI/49 dated 14.12.2017 issued to the 1st applicant.
- 2. Annexure A-2** – A copy of the Recruitment Rules bearing No.36-2/2001-SEA dated 31.8.2001.
- 3. Annexure A-3** – A copy of the notification bearing No.9-1/2014-Rectt. dated 1.3.2016.
- 4. Annexure A-4** – A copy of the relevant extract of the Kerala Circle list alone dated 23.2.2017.
- 5. Annexure A-5** – A copy of the certificate issued by the Regional Telecom Training Centre to the 1st applicant dated 2.12.2016.
- 6. Annexure A-5(a)** – A copy of the certificate issued by the Regional Telecom Training Centre to the 2nd applicant dated 18.11.2016.
- 7. Annexure A-6** – A copy of the intimation bearing No.9-1/2016-Rectt. dated 18.8.2017.
- 8. Annexure A-7** – A copy of the intimation bearing 4-22/2013 No.9-11/2016-SEA(PL) dated 11.9.2017.
- 9. Annexure A-8** – A copy of the letter bearing No.4-22/2013-SEA dated 1.12.2017.
- 10. Annexure A-9** – A copy of the letter bearing No.4-7/2018-SEA BSNL (Pt.) dated 19.9.2018.
- 11. Annexure A-10** – A copy of the order bearing No.TT/RE/37-7/JAO/2016/81 dated 16.12.2017 issued by the Assistant General Manager in Telengana Circle and list of 4 persons who had been duly appointed.
- 12. Annexure A-11** – A copy of the representation submitted by the 1st applicant to the Chief General Manager dated 23.10.2018.
- 13. Annexure A-11(a)** – A copy of the representation submitted by the 2nd applicant to the Chief General Manager dated 23.10.2018.
